

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/891/IB/2018  
NAME OF THE PETITIONER(S) : SHREE RADHE HYGIENE PRODUCTS PVT LTD  
NAME OF THE RESPONDENT(S) : HLL LIFE CARE LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	V. Kamalakumar	Counsel for Respondent	Kamala K 12/10/18
2.	CS Ritesh Mahajan Uddhar Soodhe	PCS for Petitioners	R Mahajan

(21)

CP/891/IB/2018

**ORDER**

On the withdrawal memo filed by the Operational Creditor Counsel, this CP/891/IB/2018 is hereby **dismissed as withdrawn.**

-Sp-

(S VIJAYARAGHAVAN)  
Member (Technical)

-Sp-

(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

knp